

HIGH COURT OF SIKKIM
G ANGTOK

No. 10 /HCS

Dated: 3.5.18

NOTIFICATION

Hon'ble the Chief Justice has been pleased to constitute "**Dedicated Cell**" to view footage of CCTV cameras from all Subordinate Courts of Sikkim and all Tribunals under the jurisdiction of the Hon'ble High Court from time to time and prepare a report once in six months to publish in website of the High Court comprising of following members:-

- i. Central Project Coordinator.
- ii. Senior System Officer.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. : No. 2128-56 / HU
Date: 3.5.18
Copy to:-

1. The Central Project Coordinator, High Court of Sikkim, Gangtok.
2. The Senior System Officer, Computer Cell, High Court of Sikkim, Gangtok.
3. The Joint Registrar-cum-Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
4. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
5. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
6. The Secretary General, Supreme Court of India, New Delhi.
7. The Director, Ministry of Law & Justice, Department of Justice, Government of India, New Delhi.
8. The Deputy Secretary, Ministry of Law & Justice, Department of Justice, Govt. of India, New Delhi.
9. The Advocate General, Government of Sikkim, Gangtok.
10. The Additional Advocate General, Government of Sikkim, Gangtok.
11. The Legal Remembrancer -cum- Law Secretary, Government of Sikkim, Gangtok.

12. The District & Sessions Judge (East) at Gangtok.
13. The District & Sessions Judge (North) at Mangan.
14. The District & Sessions Judge (South) at Namchi.
15. The District & Sessions Judge (West) at Gyalshing.
16. The District & Sessions Judge (Spl. Div- I) at Gangtok.
17. The District & Sessions Judge (Spl. Div- II) at Gangtok.
18. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
19. The Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan.
20. The Chief Judicial Magistrate -cum- Civil Judge (East) I/C at Gangtok.
21. The Chief Judicial Magistrate -cum- Civil Judge (West) at Gyalshing.
22. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
23. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
24. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
25. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
26. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
27. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
28. PA to Registrar General, High Court of Sikkim, Gangtok.
29. The Computer Cell, High Court of Sikkim.
30. Notice Board.
31. Guard File.
32. File.

N. B. Sharma
REGISTRAR GENERAL